

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DIRECTORATE GENERAL OF FOREIGN TRADE  
UDYOG BHAWAN, NEW DELHI**

Date: 13<sup>th</sup> September,2006

**O&M Instruction No. 08/2006**

**Subject:- Maintaining records/ calculation sheets of DEPB rates.**

It is reported that the records pertaining to calculation sheets of DEPB rates in respect of CRT Display Monitor has neither maintained by DEPB Committee nor by the concern DES Section for period 2001 to 2004. However, such records are considered necessary for the purpose of RTI Act.

2. It is decided that DEPB Committee, which fixes the DEPB rates on basis of the value addition for the product finalized by the respective Norms Committee, shall maintain all calculation sheets and relevant records of DEPB rates.
3. This issue with the approval of DG.

Sd/-  
(Ramanand Meena)  
Deputy Director General of Foreign Trade.

To

All officers/Sections at Hqrs.

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